

THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

Dated, Cuttack, this the 12th day of February, 2021

It is hereby informed to all concerned that the following arrangements have been made regarding filing of Mention Memos before the Deputy Registrar (Judicial), adoption of physical mode of filing of cases and documents before the Filing Counter and filing of copy application as usual manner from 15.02.2021 onwards.

- (A) Filing of Mention Memos through physical mode as well as through email mode is adopted and the learned counsel are hereby requested to submit their Mention Memos either through email I.D. drj.od-hc@gov.in in between 9.00 A.M. to 10.00 A.M. or through physical mode before the Deputy Registrar (Judicial) in between 11.00 A.M. to 12.00 Noon.
- (B) Filing of cases and documents submitted through Filing Counter of the Computer Filing Section in between 10.00 A.M. to 4.30 P.M. with a Lunch Break from 2.00 P.M. to 2.30 P.M. or filing through email and portal.
- (C) Filing of copy application as usual manner.
- (D) The present practice of publication of Weekly and Supplementary Cause List in the Court's Website will be continued for the time being until further orders.

BY ORDER

**SD/- L.K. DASH
REGISTRAR (JUDICIAL)**

Memo No: RJ 171(100) / Dated: 12.02.2021

Copy forwarded to the:

- (1) Advocate General, Odisha, Cuttack,
- (2) President/Secretary, Interim Committee of the High Court Bar Association,
- (3) Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
- (4) Asst. Registrar-cum-Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court,
- (5) All Officers of the Court,
- (6) All Court Masters of the Court,
- (7) Notice Board,
- (8) Sr. T.D., NIC, Orissa High Court for uploading the same in the Court's Website, for information and necessary action.

J. Das 12/2/21
DEPUTY REGISTRAR (JUDICIAL)